National Company Law Tribunal

Allahabad Bench

CP NO. 116/ALD/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH

NAME OF THE COMPANY: M/S RRA Developers Put Ut

SECTION OF THE COMPANIES ACT/I & B CODE: 252 of the Companies Ad, 2013

Name SL. NO. Designation Representation Signature

1. MR. ARON SAKENA ADV Petitioner Malini
2. Ms. NALINI
3. Krishne Dev Vyps Adv.

Roce

Petitioner Malini
Appellants.
Roce

C.A.No. 116/ALD/2017

Sri Arun Saxena along with Ms. Nalini, Advocates for the petitioner. Sri Krishina Dev Veyas, Central Govt. Standing Counsel for the ROC, Kanpur.

A Rejoinder to the report of ROC is filed. The learned CGSC requests for a spare copy of the Company Petition to be provided. Hence, the petitioner is instructed to provide the same to learned CGSC.

The matter to be listed on 20th February, 2018.

Date: 22/01/2018

Typed by Jyoti

(Stenographer)

H.P. Chaturvedi, Member(Judicial)